

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1708
TO BE ANSWERED ON 08th DECEMBER, 2021

GeM

1708. SHRI SELVAM G.:
SHRI C.N. ANNADURAI:
SHRI DHANUSH M. KUMAR:
SHRI GAUTHAM SIGAMANI PON:
SHRI GAJANAN KIRTIKAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of the salient features of the Government e-Marketplace (GeM);
- (b) whether the Government e-Marketplace organized National Public Procurement Conclave recently;
- (c) if so, the details thereof and the theme of the conclave along with the discussions held and outcome of the conclave;
- (d) whether the GeM provides tools for direct purchase, bidding and reverse auction for ensuring transparent and efficient procurement;
- (e) if so, the details of direct purchase, bidding and reverse auction as on date along with the outcome, State-wise especially in Tamil Nadu and Maharashtra; and
- (f) the other steps taken by the Government to make it mandatory for all its departments to procure goods and services through e-market in the country?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्रीमती अनुप्रिया पटेल)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SMT. ANUPRIYA PATEL)

(a): GeM is a platform which facilitates online procurement for various government buyers. With multiple procurement modes, inbuilt policies for automated market adjustments and end to end digital processes to enable vibrant buyer-seller engagement; GeM has evolved as an increasingly transparent, efficient and inclusive platform, with MSMEs making up over 56% of the cumulative Gross Merchandise Value on GeM. Few of the key features of GeM are mentioned at **Annexure-A**.

(b): Yes, Sir.

(c): The 5th edition of the Annual two day National Public Procurement Conclave [NPPC] 2021 was inaugurated by Hon'ble Minister of State for Commerce and Industry on 9th August, 2021 through the virtual CII-HIVES platform. The key features of the two day Conclave are mentioned at **Annexure-B**.

(d): Yes, Sir.

(e): Details including the State of Tamil Nadu and Maharashtra are mentioned at **Annexure-C**.

(f): Government of India has amended the Rule 149 of General Financial Rules (GFR) to stipulate that goods and services that are available on GeM should be mandatorily procured through GeM. Details are mentioned at **Annexure-D**

Some of the Salient features of GeM

- a) Rich listing of products for individual category of goods/services
- b) Direct purchase for amounts upto INR 25000 in line with GFR provisions
- c) L1 purchase for amounts greater than INR 25000 and less than INR 5 Lakhs in line with GFR provisions
- d) Facility for bidding and reverse auction for procurement
- e) Forward auction facility for selling of scrap etc.
- f) Proprietary Article Certificate Bid- Procurement of specific product as per requirement
- g) Price Trends and Price Comparison from Multiple Suppliers
- h) Direct notifications to sellers
- i) Integrated Payment System
- j) Interface to search, compare, select and buy
- k) Dashboard for sellers and buyers for monitoring entire procurement lifecycle
- l) Online incident and grievance redressal mechanism for quick resolution
- m) Integration with various agencies like GSTN, UIDAI, PAN, MCA, Udyam portal , Banks for authentications of personal details
- n) No charges or fee for getting registered as seller or buyer
- o) Special provisions and sections for startups, MSMEs and Emporium products
- p) Fully online, secured, paperless and contactless platform
- q) Easy access for sellers to participate in bids/reverse auction
- r) System for rating of buyers and sellers in place.
- s) Dynamic Pricing based on market conditions
- t) Direct access to Government departments and their organizations.

Key features of the National Public Procurement Conclave 2021

- a) Virtual panel discussion sessions were held on the role of GeM in public procurement during the COVID-19 pandemic, potential and challenges for Defence, Railways and CPSEs in public procurement, and the scope for under-served seller groups such as women and tribal entrepreneurs, MSEs, Startups, Artisans, Weavers, Divyanjan, and Hunarhaat craftsmen. 10,197 participants attended the conclave virtually.
- b) 986 virtual B2B and B2G meetings were held between GeM buyers and sellers,
- c) A virtual GeM stall was established to resolve queries on the spot and facilitate registration of sellers and buyers,
- d) 72 digital exhibitions of various products and services by sellers were held for 30 days
- e) The Conclave culminated with a prize distribution ceremony in which top 2 performing buyers and sellers were recognized and felicitated for leading their procurement efforts on GeM in 2020-21 based on their order volume and value.

Statewise details of direct purchase, bidding and reverse auction on GeM as on date

Overall	
Purchase Mode	Order Value in
Direct Purchase	3,77,41,99,85,707
Bidding	8,35,05,58,53,654
Reverse Auction	1,94,80,06,97,568

States/UTs				
S.No	State	Order Value in INR(BID)	Order Value in INR(RA)	Order Value in INR(DIRECT)
1	ANDAMAN AND NICOBAR ISLANDS	1,65,93,76,801	16,79,32,923	53,88,53,204
2	ANDHRA PRADESH	9,38,89,49,830	80,27,69,837	2,35,50,00,749
3	ARUNACHAL PRADESH	91,91,86,415	18,11,74,308	63,51,37,485
4	ASSAM	4,52,97,48,108	36,57,44,333	1,07,54,00,980
5	BIHAR	11,59,10,56,949	9,88,49,37,241	3,95,03,75,962
6	CHANDIGARH	11,47,07,95,538	61,55,14,674	1,62,10,16,552
7	CHHATTISGARH	7,26,81,41,601	41,99,40,262	10,54,31,87,951
8	DADRA AND NAGAR HAVELI	4,03,38,779	3,98,306	24,48,20,096
9	DAMAN AND DIU	20,16,71,571	48,48,140	46,58,10,137
10	DELHI	23,07,83,66,972	1,98,54,95,393	15,11,13,96,208
11	GOA	14,73,42,202	2,07,31,413	24,80,60,788
12	GUJARAT	29,87,00,53,638	16,64,12,99,023	14,07,46,47,862
13	HARYANA	5,27,49,42,500	82,78,64,286	4,12,06,45,512
14	HIMACHAL PRADESH	1,52,82,34,087	54,70,05,698	2,15,38,72,208
15	JAMMU AND KASHMIR	5,80,50,00,958	2,81,10,15,917	8,97,40,14,279

16	JHARKHAND	4,94,57,19,992	1,00,29,14,081	4,46,41,77,605
17	KARNATAKA	6,80,11,75,148	73,70,80,521	3,87,91,36,721
18	KERALA	3,46,14,67,606	10,51,63,558	2,69,51,24,896
19	LADAKH	70,54,23,142	64,84,217	31,79,27,932
20	LAKSHADWEEP	13,57,17,069	-	16,72,85,688
21	MADHYA PRADESH	22,12,93,36,820	4,12,71,49,687	19,62,55,36,416
22	MAHARASHTRA	24,81,09,58,196	3,15,06,69,487	8,03,96,64,350
23	MANIPUR	1,42,12,85,163	18,63,740	37,64,42,152
24	MEGHALAYA	25,35,24,722	50,48,872	5,92,82,562
25	MIZORAM	7,64,69,448	3,71,047	7,41,41,707
26	NAGALAND	14,81,50,796	57,47,742	18,33,81,871
27	ORISSA	11,36,25,86,052	3,48,50,17,726	3,83,78,97,051
28	PUDUCHERRY	82,65,44,179	3,96,17,404	17,28,90,211
29	PUNJAB	7,49,30,92,935	4,92,44,61,083	3,04,49,59,018
30	RAJASTHAN	5,83,46,62,138	29,71,44,968	3,09,40,42,450
31	SIKKIM	5,01,20,231	1,29,992	22,03,87,817
32	TAMIL NADU	3,58,05,50,827	20,13,84,187	4,12,39,82,462
33	TELANGANA	2,16,13,21,070	9,73,60,149	4,70,09,65,457
34	TRIPURA	1,08,61,86,860	11,33,95,509	53,03,89,247
35	UTTAR PRADESH	95,48,07,05,322	7,36,32,28,079	50,45,54,96,637
36	UTTARAKHAND	2,84,82,46,586	13,87,13,610	2,83,82,15,116
37	WEST BENGAL	4,34,61,84,674	81,00,27,979	1,10,53,64,567

Annexure-D

1. As per GFR, GeM portal shall be utilized by Government buyers for direct on-line purchase as under: -

(i) Up to Rs.25,000/- through any of the available suppliers on GeM, meeting the requisite quality, specification and delivery period.

(ii) Above Rs.25,000/- and up to Rs.5,00,000/- through the GeM Seller having lowest price amongst the available sellers (excluding automobiles where current limit of Rs. 30 lakh will continue), of at least three different manufacturers, on GeM, meeting the requisite quality, specification and delivery period. The tools for online bidding and online reverse auction available on GeM can be used by the Buyers even for procurement less than Rs 5,00,000.

(iii) Above Rs. 5,00,000, through the supplier having lowest price meeting the requisite quality, specification and delivery period after mandatorily obtaining bids, using online bidding or reverse auction tool provided on GeM (excluding automobiles where current limit of Rs. 30 lakh will continue).

2. In addition, Cabinet Secretariat, Department of Public Enterprises and Administrative Ministries of the Government of India have issued a series of instructions from time to time advising Government departments, CPSEs and other Central Government organisations to make efforts to maximize procurement of goods and services from GeM.

3. All the State Governments and Union Territories (UTs) are also utilising GeM portal for making procurements. All states and UTs, except Sikkim, have executed MoUs with GeM for seamless procurement of Goods and Services required by them to fully realize the immense advantages accruing in terms of ease of procurement through an open and transparent procurement platform.
